

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. I.A. 3588/2022

I.A. 2821/2022

I.A. 737/2022

I.A. 2951/2021

IN

C.P.(IB)-4359(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Mrs. Bhanu Navin Nisar

V/s.

M/s. Vijay Group Realty LLP

Appearance

For Applicant/RP: Adv. Ajinkya Kurdukar for the Applicant

For Respondent : CA Ankit Pitti in IA 2951/2021

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3588/2022

None appeared for the Respondent. Reply filed by the respondent on 24.02.2024 has been marked defective on 30.03.2024. The respondent is directed to remove the defect and ensure the same is reflected on the DMS.

I.A. 2951/2021

This application has been filed by the RP against the suspended directors for providing requisite information/documents. Reply of the above application is not filed nor any information/documents is given by the respondents.

Let the all respondents in the above I.A. be present in person on the next date of hearing. List this matter along with all pending applications on **03.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)